

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **08.11.2023** THROUGH VIDEO CONFERENCING

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**PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)**  
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**IN THE MATTER OF** : Rajeswari infrastructure Ltd

**MAIN PETITION NUMBER** : CP(IB)/133(CHE)/2022

**(IA/MA) APPLICATION NUMBERS**

IA(IBC)/2098(CHE)2023

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**ORDER**

Ld. Counsel Mr. Anuj Chauhan is present for RP.

Recording the submissions.

This application is filed to take on record the decision of the Committee of Creditors regarding the confirmation the appointment of Mr. Sanjay Mehra, Interim Resolution Professional as Resolution Professional.

The same <sup>are</sup> taken on record subject to all just exceptions.

IA(IBC)/2098(CHE)2023 is **disposed off**.

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**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

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**(SANJIV JAIN)**  
MEMBER (JUDICIAL)